

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 28, 2007

No. 747 /JR(S)/2007

Pursuant to Government office Memo No. 3021/II-4-07-12(1)/98 T.C.-11 dated 27.7.2007 Sri **Raj Kumar Tiwari**, Additional District & Sessions Judge, Barabanki is posted/ appointed as Special Secretary & Additional L.R., Nyay Vibhag, Government of U.P., Lucknow.

BY ORDER OF THE COURT,

Sd/-
(PRAMOD KUMAR GOEL)
I/c REGISTRAR GENERAL

No. 200 / JR (S)/ 2007, Dated: Allahabad: July 28, 2007.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Vibhag, Uttar Pradesh Shasan, Lucknow
4. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
8. The District & Sessions Judge, Barabanki.(Information available on E-mail).

The Officer mentioned above shall hand over charge from his present posts and shall proceed to take over charge of his new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

9. (i) Sri Raj Kumar Tiwari, Additional District & Sessions Judge, Barabanki.
You shall hand over charge from present post and proceed to take over charge of your new posting immediately.
The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Confidential-B Section), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judge, Barabanki. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)